

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-07-2024 AT 10:30 AM**

CP (IB) No. 1/7/HDB/2024
u/s. 7 of IBC, 2016

IN THE MATTER OF:

MSRM International Trading Private Limited

...Financial Creditor

AND

M/s. TAAZA International Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel Mr.Harsh Chowdary for the Petitioner/Financial Creditor and
Learned Counsel Mr.Amir Bhavani for the Respondent/Corporate Debtor present
through VC. Heard both sides. For filing brief written submissions one-week time
granted. **For orders call on 06.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)